

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
DEPARTMENT OF SPORTS**

**LOK SABHA
UNSTARRED QUESTION NO. †2700
TO BE ANSWERED ON 09.03.2026**

Fees Relaxation for OBCs/SCs in Sports Centres

†2700. SHRI ASHOK KUMAR RAWAT:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the trainees from Other Backward Classes (OBCs) are being provided fees relaxation in the centres providing training for national sports competitions;

(b) if so, the details thereof;

(c) whether the trainees from the Scheduled Castes (SCs) are being provided the fees exemption for usage of training equipments and if so, the details thereof; and

(d) the number of candidates are being participated in different sports at national level?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) to (c) No training fees are charged from athletes enrolled under the SAI schemes including charges for usage of training equipment and sports facilities including trainees belonging to Other Backward Classes (OBCs) as well as Scheduled Castes (SCs).

(d) A large number of athletes participate in various sports disciplines at the national level every year. Participation varies across disciplines and categories depending on the competition calendar, eligibility criteria, and entries received from States/Union Territories and recognized National Sports Federations. Till date 23 editions have been organised under Khelo India games with total participation

of 62000 athletes in various games such as Youth, University, beach etc.
